

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH, BENGALURU**  
*(Through web-based video conferencing platform)*

**ITEM No.44  
C.A.(CAA)No.14/BB/2024**

**IN THE MATTER OF:**

M/s. INTUIT India Product Development Center Pvt. Ltd. ... Petitioner

**Order under Section 230-232 of the Companies Act, 2013**

**Order delivered on: 22.07.2024**

**CORAM:**

**JUSTICE (RETD.) T. KRISHNAVALLI  
HON'BLE MEMBER (JUDICIAL)**

**SH. MANOJ KUMAR DUBEY  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner : Shri R. Inbaraju

**ORDER**

Heard the Ld. Counsel appearing for the Petitioner.

List the case before the Regular Bench on **13.08.2024**.

**-Sd-  
MANOJ KUMAR DUBEY  
MEMBER (TECHNICAL)**

**-Sd-  
T.KRISHNAVALLI  
MEMBER (JUDICIAL)**

Shruthi